GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 5575 TO BE ANSWERED ON 26.07.2019

FINANCIAL ASSISTANCE TO THE CCIS

5575. SHRI SELVAM G.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the quantum of financial assistance provided by the Union Government to State Governments/Union Territories for setting up and maintenance of Child Care Institutions; and
- (b) whether certain States have failed to utilize the sanctioned amount, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The Ministry of Women and Child Development is implementing centrally sponsored scheme i.e. "Child Protection Services" (CPS) (erstwhile Integrated Child Protection Scheme), for care, protection, rehabilitation and reintegration of children in difficult circumstances. Under CPS, financial assistance is provided to State Governments/UT Administrations, for setting up and maintenance of various types of Child Care Institutions (CCIs) for providing various rehabilitative services through Institutional and Non-Institutional care. The details of funds released and utilized by the State Governments/UT Administrations under CPS are Annexed.

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.5575 for 26.07.2019 raised by Shri Selvam G. regarding "Financial Assistance to the CCIs".

<u>Details of number of CCIs</u> <u>being supported under CPS and grant released and utilized under CPS during the year 2018-19 (as on 31.03.2019).</u>

SI.	Name of the State	2018-19		
No.		Number of CCIs	Amount released (Rs. in Lakhs)	Amount Utilized
1	Andhra Pradesh	93	1870.01	1477.11
2	Arunachal Pradesh	5	37.63	526.03
3	Assam	63	3379.63	2015.65
4	Bihar	44	2621.87	*
5	Chhattisgarh	87	2151.01	*
6	Goa	28	16.03	80.17
7	Gujarat	57	2251.55	1790.09
8	Haryana	52	1387.60	1693.65
9	Himachal Pradesh	37	1342.64	1349.88
10	Jammu & Kashmir	19	2106.94	*
11	Jharkhand	56	1480.26	1570.69
12	Karnataka	145	4022.56	3285.56
13	Kerala	46	1263.77	1263.47
14	Madhya Pradesh	101	2959.23	3070.18
15	Maharashtra	83	3156.52	*
16	Manipur	63	3866.99	2452.99
17	Meghalaya	50	2254.51	900.80
18	Mizoram	41	2042.28	1917.51
19	Nagaland	46	1787.12	1787.12
20	Orissa	131	4352.44	*
21	Punjab	13	1244.17	535.83
22	Rajasthan	131	3584.72	3584.72
23	Sikkim	19	379.25	512.55
24	Tamil Nadu	221	7895.14	8622.16
25	Telangana	31	1329.23	1647.72
26	Tripura	109	885.77	849.55
27	Uttar Pradesh	24	7834.39	5347.81
28	Uttarakhand	154	1344.40	405.84
29	West Bengal	53	2372.13	3391.03
30	Andaman & Nicobar Island	3	218.85	201.17
31	Chandigarh	9	577.58	*
32	Delhi	44	1007.39	*
33	Puducherry	31	398.43	*
Total		2089	73422.04	50279.28

Note: * Statement of Expenditure and Utilization Certificate is awaited.